

ITEM NO.9

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.230/2022

FOUNDATION OF MEDIA PROFESSIONALS & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 26-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.
Mr. Kotla Harshavardhan, Adv.
Mr. Rahul Bhatia, AOR
Mr. Harshwardhan Thakur, Adv.

For Respondent(s) Mr. Ashim Sood, Adv.
Mr. Kunal Katariya, Adv.
Ms. Pratksha Sharma, AOR
Mr. Ankit Acharya, Adv.
Mr. Mueed Shah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter along with Writ Petition (Crl.) No.470 of 2021 and other connected matters on 18.10.2022, before the appropriate Court.

Learned counsel appearing in connected matters be informed accordingly.

(MUKESH NASA)
AR-cum-PS

(MATHEW ABRAHAM)
BRANCH OFFICER